

**Annexure – 8**

**Name of the corporate debtor: TD TOLL ROAD PRIVATE LIMITED**

**Date of commencement of CIRP: 25<sup>th</sup> November 2019**

**List of creditors as on:11<sup>th</sup> February 2021**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of voting share in CoC					
1	Markolines Traffic Control Private Limited	-	-	7,59,10,308	5,25,00,000	-	-	-	-	-	-	-	2,34,10,308	-	-
2	National Highways Authority of India	-	-	109,36,11,389	-	-	-	-	-	-	-	-	109,36,11,389	-	-
	<b>TOTAL</b>			<b>116,95,21,697</b>	<b>5,25,00,000</b>								<b>111,70,21,697</b>		

**Note:**

We never received claim from EPC Contractor.